

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA) (a) to (d) The information is being collected and will be laid on the Table of the House

[*Translation*]

Contract Labour and Bonded Labour

2366 SHRI RAJENDRA AGNIHOTRI Will the PRIME MINISTER be pleased to state

(a) whether the Government propose to abolish the system of contract labour as the bonded labour system has been abolished with a view to save them from exploitation,

(c) whether the Government propose to regularise the services of contract labourers, and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR) (a) The Bonded Labour System (Abolition) Act, 1976 defines bonded labourers as "any labourer who incurs, or has, or is presumed to have incurred, a bonded debt" As per Contract Labour (Regulation and Abolition) Act, 1970 "a workman shall be deemed to be employed as "contract labour" in or in connection with the work of an establishment when he is hired in or in connection with such work by or through a contractor, with or without the knowledge of the principal employer"

(b) The Contract Labour (Regulation and Abolition) Act, 1970 envisages regulation of the Contract Labour and for its abolition in certain circumstances only

(c) and (d) No, Sir A blanket proposal of this nature would be impractical It is for

each establishment to take a decision in the matter

[*English*]

Shortage of Medicines in Super Bazar Branches

2367 SHRI RAMASHRAY PRASAD SINGH Will the PRIME MINISTER be pleased to state

(a) whether there is an acute shortage of medicines in Super Bazar Branches located in Safdarjung Hospital and All India Institute of Medical Sciences,

(b) if so, whether any complaint has been received in this regard, and

(c) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED) (a) to (c) Super Bazar has reported that there is no acute shortage of medicines in Super Bazar Branches located in Safdarjung Hospital and All India Institute of Medical Sciences However a few medicines have been in short supply from the manufacturers at times and such shortages have been generally felt in the market place also

[*Translation*]

Expansion of IFFCO

2368 SHRI RAJVEER SINGH Will the PRIME MINISTER be pleased to state the stage at which the programme for expansion in Indian Farmers Fertilizer Co-operative Limited, Aonla, stands at present?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR CHINTA MOHAN) IFFCO has

proposed doubling the capacity of their Aonla plant IFFCO has been asked to prepare a detailed project report

[English]

Potential of Edible Oil Exploitation

**2369 SHRI MUMTAZ ANSARI
SHRI MOHAN SINGH**

Will the PRIME MINISTER be pleased to state

(a) the extent of exploitation or identified potential of edible oils during 1991 as compared to the potential exploited in the year 1990

(b) the reasons for non-recovery of the full potential, and

(c) the steps taken to remove the hurdles to achieve the target during 1992?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED) (a) The extent of exploitation of identified potential of edible oils during oil year 1991-92 was 84% as compared to the potential exploited in the oil year 1990-91 at around 82%. Realising the estimated production of edible oils at 57 lakh MT and 54 lakh MT respectively

(b) The main reasons for non-recovery of the full potential in secondary sources are namely –

- (i) Pre-ponderance of huller rice mills resulting in the loss of rice bran,
- (ii) Processing of undecorticated cotton seeds,
- (iii) Using oilcakes for cattle feeds by

the farmers and difficulty in availability of oilcake obtained by village ghanies scattered all over the country, and

(iv) Difficulty in collection of oilseeds from inaccessible areas

(c) The steps taken to remove hurdles to achieve the target during 1992 are –

- (1) Two centrally sponsored schemes namely National Oilseeds Development Projects (NODP) and Oilseeds Production Thrust Project (OPTP) which were operating till 1989-90 have been merged during 1990-91 into a single scheme namely Oilseeds Production Programmes (OPP). This scheme essentially provides essential assistance to the States for production and distribution of quality seeds, plant protection measures including supply of plant protection chemicals and equipments and organising demonstration of advanced technology
- (2) The Oil projects of the NDDB
- (3) Setting up of a Technology Mission on Oilseeds established in May 1986 for harnessing the best of production, processing and management technologies
- (4) Intensification of research efforts for increasing the production of oilseeds
- (5) Increasing the areas under non-traditional oilseeds crops like soyabean and sunflower and exploitation of oilseeds of tree and forest origin, rice bran, etc
- (6) Setting up of necessary process-